the area undertaken by the Survey of India at the request of the Arbitrator has also been completed. Joint discussions with the two State Governments at the official level and separate and joint discussions with the Chief Ministers of the two States will take place during the next few weeks.

(b) The Arbitrator expects to be able to submit his report to the Prime Minister by the end of August, 1964.

## "OMBUDSMAN"

- •108. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 454 in the Rajya Sabha on the 12th December, 1963 and state:
- (a) whether Government have since taken any decision regarding the set ting up of an institution like the "Ombudsman"; and
- <br/>b) if so, when will they implement the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Apart from setting up the Central Vigilance Commission and advising the State Governments to set up a similar body. Government have taken no such decision as is referred to in the question.

(b) In view of the answer to (a) the question does not arise.

## BAN ON BOOK "PEKING VS. DELHI"

- •109. SHRI DAHYABHAIV. PATEL: Will the Minister of HOME AFFAIRS bf pleased to state:
- (a) whether it is a fact that a book entitled "Paking vs. Delhi" by George N. Patterson has been banned by the Government of India;
- (ib) if so, when was the ban imposed and what ar« the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

to Questions

(b) The book was banned by an Order dated the 23rd October, 1963 issued under rule 45 of the Defence of India Rules, 1962, since it contains prejudicial reports as defined under clause (7) of rule 35 of the said rules-

## ASSISTANTS IN THE CENTRAL GOVERNMENT

- •110. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased' to state:
- (a) the total number of Assistants at present serving under the Central Government: and
- (b) how many of these have put in more than (i) ten years' service (ii) 15 years service?

THE DEPUTY MINISTER M THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA) (a) The total number of Assistants at present serving under the Central Government in the Central Secretariat Service is 4,883.

(b) There are 2,228 Assistants who have put in more than 10 years' service. Out of them, 1,429 have put in more than 15 years' service.

## BAN ON HORSE RACING AND BETTING

♦111. SHRI BIREN ROY: Will the Minister of HOME AFFAIRS be pleased to state whether the Government of India propose to introduce legislation banning horse racing in the country and in particular betting thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No, Sir.